

HIGH COURT OF CHHATTISGARH, BILASPUR

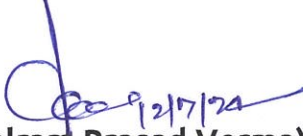
Endt. No. 10956 / Checker
III-6-1/2001 (Part-III) N.D.P.S.

Bilaspur, dated 12 July, 2024

Copy of Government notification No. 1518/2050/XXI-B/C.G./2024 dated 11-07-2024 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding appointment of Ku. Pushplata Markande, IVth ASJ, Bilaspur as Special Judge under NDPS Act, 1985 in addition to Smt. Kiran Tripathi, IIIrd ASJ Bilaspur is forwarded to :-

- 1) The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 7) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.

- 19) The Principal District and Sessions Judge, Bilaspur, for information & necessary action.
- 20) The **Ku. Pushplata Markande**, IVth District & Additional Sessions Judge, Bilaspur for information.
- 21) The Additional Registrar (D.E./Administration/Judicial/Classification) High Court of Chhattisgarh, Bilaspur, *for information*.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information*.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information*.
- 24) The Addl. Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur *for information*.
- 25) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information*.
- 26) Section Officer/Incharge, Court Manager/Accounts/ O/o R.G./ D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information*.
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Balram Prasad Verma)
Registrar General

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (CG) 492002**

NOTIFICATION

Nava Raipur dated 11.07.2024

F.No. 1518/2050/XXI-B/C.G./2024, - In exercise of the powers conferred by sub-section (2) of Section 36 of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), the State Government, with the concurrence of the Hon'ble Chief Justice of High Court of Chhattisgarh and in compliance of Memo No. 9408/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 21st June, 2024 of Hon'ble High Court of Chhattisgarh, hereby, makes the further following order, to amend this department's previous notification no 399/1382/XXI-B/CG/2023, dated 02.05.2024, relating to the entries mentioned in column (3) & (4) corresponding to serial no. 7 of the Schedule, namely:-

AMENDMENT

In the Schedule of the said Notification, officer mentioned in column No. (3) is appointed as Special Judge under Section 36 (2) of the Narcotic Drugs and Psychotropic Substances Act, 1985 (No. 61 of 1985), at the corresponding place mentioned in column no. (4) of the said Schedule, namely:-

(1) S.No.	(2) Name of the District	(3) Name of the recommended court for notifying as Special Court under NDPS Act	(4) Jurisdiction
"7	Civil District Bilaspur	(i) Smt. Kiran Tripathi, IIIrd Additional Sessions Judge, Bilaspur	Whole Civil District Bilaspur, As per work distribution by the Sessions Judge."

		(ii)	Ku Pushplata Markande, IVth Additional Sessions Judge, Bilaspur	
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**By order and in the name of the
Governor of Chhattisgarh,**

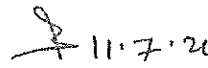
(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

En.No.1519/2050/XXI-B/C.G./2024
Copy to:

Raipur, Dated 11/07/2024

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo 9632/III-6-1/2001(Pt.-III) N.D.P.S Bilaspur, Dated 25th June, 2024,
2. Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
3. Secretary, Government of India, Revenue Department, New Delhi,
4. Principal District and Sessions Judge, Balodabazar,
5. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
6. Private Secretary to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
7. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazette (Extra Ordinary),

for information and necessary action.


(Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department